

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.1217
TO BE ANSWERED ON **03-03-2016**

Achievements under SBM

1217. SHRI M.B. RAJESH:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the details of the physical achievements made under Swachh Bharat Mission (SBM) since its launch along with the funds allocated and actually spent, State/UT-wise;
- (b) the funds spent on creating awareness/educating the public in this regard including the amount spent on advertisements, separately;
- (c) whether SBM has received funds under Corporate Social Responsibility (CSR);
- (d) if so, the details thereof; and
- (e) the amount received under the Swachh Bharat Cess so far, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION

(SHRI RAM KRIPAL YADAV)

(a) In respect of Swachh Bharat Mission (Gramin), State/UT -wise, household latrines constructed, Central share released and expenditure reported from 2.10.2014 to 26-02-2016, as reported by the States/UTs on the online Monitoring System of the Ministry is at Annexure-1.

In respect of Swachh Bharat Mission (Urban), State/UT -wise, Individual household toilet constructed and Central share released from 2.10.2014 to 29-02-2016 is at Annexure-2.

(b) Under Swachh Bharat Mission (Gramin), upto 8% funds (3% at Central level and 5% at State level) can be spent on Information, Education and Communication. The total fund spent on Information Education and Communication since 2.10.2014 is **Rs. 334.54 crore** including, **Rs. 185.22 crore** spent at the Central level.

Under Swachh Bharat Mission (Urban), Rs. 114.25 crore have been released for IEC to States/UTs.

(c) and (d) Under Swachh Bharat Mission (Gramin){SBM (G)}, guidelines have been issued to facilitate the utilization of Corporate Social Responsibility (CSR) funds in rural sanitation activities. States can use these guidelines as a base to develop their own procedure to attract/receive and utilize CSR funds. The details of CSR funds used for SBM(G) is available at decentralized level.

(e) The Ministry has received Rs. 2400 crore in the 2nd supplementary of 2015-16 as part of Swachh Bharat Cess.

Annexure-1

Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.1217 due for reply on 03-03-2016

State/UT -wise, Household latrines constructed, central share released and expenditure reported from 2.10.2014 to 26-02-2016 under SBM(G)

Re. in crore

| S.N. | State/UT | Household latrines constructed | Central share released | Central* expenditure reported |
|------|-------------------|--------------------------------|------------------------|-------------------------------|
| 1 | A & N ILANDS | 0 | 1.00 | 0.00 |
| 2 | ANDHRA PRADESH | 456597 | 225.94 | 301.58 |
| 3 | ARUNACHAL PRADESH | 20999 | 16.58 | 25.68 |
| 4 | ASSAM | 557372 | 373.46 | 439.42 |
| 5 | BIHAR | 323891 | 182.14 | 219.80 |
| 6 | CHHATTISGARH | 253049 | 102.42 | 164.17 |
| 7 | D & N HAVELI | 0 | | 0 |
| 8 | GOA | 28629 | 1.05 | 0.00 |
| 9 | GUJARAT | 735522 | 165.89 | 470.51 |
| 10 | HARYANA | 160652 | 35.46 | 89.98 |
| 11 | HIMACHAL PRADESH | 87208 | 82.14 | 74.43 |
| 12 | JAMMU & KASHMIR | 59863 | 70.08 | 50.44 |
| 13 | JHARKHAND | 288401 | 40.00 | 234.27 |
| 14 | KARNATAKA | 1204500 | 555.12 | 753.89 |
| 15 | KERALA | 32058 | 42.47 | 29.78 |
| 16 | MADHYA PRADESH | 1211587 | 220.28 | 812.23 |
| 17 | MAHARASHTRA | 1030014 | 432.13 | 631.62 |
| 18 | MANIPUR | 65201 | 17.37 | 59.04 |
| 19 | MEGHALAYA | 62851 | 22.47 | 65.27 |
| 20 | MIZORAM | 3339 | 3.32 | 3.84 |
| 21 | NAGALAND | 16041 | 10.83 | 19.39 |
| 22 | ODISHA | 1017034 | 382.94 | 811.06 |
| 23 | PUDUCHERRY | 0 | 2.00 | 0.00 |
| 24 | PUNJAB | 54780 | 23.90 | 41.24 |
| 25 | RAJASTHAN | 2580798 | 643.19 | 1366.04 |
| 26 | SIKKIM | 4514 | 5.82 | 7.90 |
| 27 | TAMIL NADU | 871922 | 240.03 | 432.01 |
| 28 | TELANGANA | 254621 | 176.64 | 139.90 |
| 29 | TRIPURA | 68333 | 66.04 | 53.62 |
| 30 | UTTAR PRADESH | 1070191 | 700.68 | 659.30 |
| 31 | UTTARAKHAND | 79657 | 67.08 | 80.57 |
| 32 | WEST BENGAL | 2007448 | 839.02 | 1197.09 |
| | Total | 14607072 | 5747.49 | 9234.07 |

* The reported expenditure is higher than the funds released due to funds available as opening with the States/UTs.

Annexure-2

Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.1217 due for reply on 03-03-2016

State/UT -wise, Household latrines constructed and central share released from
Re. in crore

| S.N. | State/UT | Household latrines constructed | Central share released |
|------|-------------------|--------------------------------|------------------------|
| 1 | ANDHRA PRADESH | 85830 | 0.02 |
| 2 | A & N ISLAND | 0 | 41.89 |
| 3 | ARUNACHAL PRADESH | 0 | 2.45 |
| 4 | ASSAM | 0 | 0.20 |
| 5 | BIHAR | 4738 | 6.00 |
| 6 | CHANDIGARH | 9350 | 0.37 |
| 7 | CHHATTISGARH | 53204 | 33.93 |
| 8 | DAMAN & DIU | 0 | 29.97 |
| 9 | D & N HAVELI | 0 | 1.60 |
| 10 | NCT OF DELHI | 0 | 81.28 |
| 11 | GOA | 110 | 13.98 |
| 12 | GUJARAT | 418506 | 2.51 |
| 13 | HARYANA | 7188 | 1.80 |
| 14 | HIMACHAL PRADESH | 108 | 18.90 |
| 15 | JAMMU & KASHMIR | 0 | 84.89 |
| 16 | JHARKHAND | 2500 | 31.67 |
| 17 | KARNATAKA | 8669 | 76.86 |
| 18 | KERALA | 0 | 128.65 |
| 19 | MADHYA PRADESH | 145463 | 1.79 |
| 20 | MAHARASHTRA | 106385 | 0.50 |
| 21 | MANIPUR | 126 | 1.22 |
| 22 | MEGHALAYA | 0 | 3.20 |
| 23 | MIZORAM | 300 | 22.52 |
| 24 | NAGALAND | 225 | 0.69 |
| 25 | ORISSA | 2000 | 28.00 |
| 26 | PUDUCHERRY | 2114 | 60.78 |
| 27 | PUNJAB | 17480 | 0.16 |
| 28 | RAJASTHAN | 10120 | 1.58 |
| 29 | SIKKIM | 0 | 37.76 |
| 30 | TAMIL NADU | 2797 | 110.42 |
| 31 | TELANGANA | 16283 | 1.25 |
| 32 | TRIPURA | 0 | 71.57 |
| 33 | UTTAR PRADESH | 121739 | 0.02 |
| 34 | UTTARAKHAND | 1166 | 41.89 |
| 35 | WEST BENGAL | 12220 | 2.45 |
| | | 1028621 | 942.77 |